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C.A.No. 5507 OF 1999

ITEM No. 1B

Court No.10

SECTION IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

[FOR JUDGMENT]

BY HON'BLE MR. JUSTICE S.H. KAPADIA

CIVIL APPEAL NO. 5507 OF 1999

Shahazada Bi & Ors. APPELLANT (S)

VERSUS

Halimabi (Dead) By LRS.

RESPONDENT(S)

[Heard by Hon'ble S.B. Sinha and S.H. Kapadia, JJ.]

Date : 30/07/2004 This/these Petition(s) / appeal(s) was/were called on for judgment today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN
HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant (s)Mr. P.R. Ramasesh, Adv.

For Respondent (s)Mr. P.P. Singh, Adv.

O R D E R

Hon'ble Mr. Justice S.H. Kapadia pronounced the judgment of the Court, dismissing the civil appeal in terms of the judgment.

(J.S. Rawat)
Court Master

(Kanwal Singh)
Court Master

(Reportable judgment is placed on the file)